

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I**

**Item 53**

**CA No. 115/2023  
In  
CP No. 7/Chd/Pb/2019**

**Under Section 241, 242, 243, 244, CA 2013  
R 48, NCLT 2016**

**In the matter of:-**

Sarwan Kumar

...Petitioner

Vs.

The Patiala Metal Works Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence,  
adjourned to 24.11.2023.

-sd-  
Court Officer

November 08, 2023  
SM